

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:812
ANSWERED ON:28.11.2005
PRIVATE PARTICIPATION IN FOREST DEVELOPMENT
Ahir Shri Hansraj Gangaram

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government proposes to prepare a new scheme for increasing the forest area with the participation of the private sector ;
- (b) if so, the details thereof ;
- (c) whether the Government proposes to amend the Forest Act to facilitate the implementation of the scheme ;
- (d) the progress report of afforestation programmes in the country as on date ;
- (e) whether the Government proposes to increase the annual rate of afforestation; and
- (f) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a), and (b) Ministry of Environment and Forests have issued guidelines under the Forest (Conservation) Act, 1980 for participation of private sector through involvement of Non-Government Organization and Forest Department in afforestation / rehabilitation of degraded forest.
- (c) No, Sir.
- (d) The targets for tree planting under Point 16A and 16B of the 20-Point Programme in the country for the year 2004-05 were 12,923 lakh seedlings and 14,77,870 hectares of area respectively. The reported achievements against these targets are 9,076 lakh seedlings under Point 16A and 11,26,115 hectares under Point 16B.
- (e) and (f) Yes, Sir. The targets of tree planting under Point 16A and 16B of the 20-Point Programme for the year 2005-06 has been fixed as 12,560 lakh seedlings and 16,29,475 hectares of area respectively.